

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SAS AUTOCOM ENGINEERS INDIA PRIVATE LIMITED Date of Commencement of Liquidation: 09-08-2019; List of Stakeholders as on Date: 31-12-2020; Name of IP: Mr. Nagalingam Muthiah; Process Number: 1; Last 5 digit of registration number: 11347

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				672034				NA
3	Secured financial creditors	1	162912755	1	162912755				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)			47	7490257				Annexure 5
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	81336677	1	658222				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)			9	6316278				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)			1	2656153				Annexure 9
Total		2	244249432	59	180705699				